

Licences to Beer Units

413. SHRI BRJ BHUSHAN TIWARI:
Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of licences issued by Government for manufacturing beer during the last two years;

(b) the number of licences issued during the period from 1 December, 1989 till date;

(c) whether Government propose to provide foreign exchange also for import of machinery or technology for the purpose; and

(d) the procedure being adopted by Government for issuing licences for manufacturing beer?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Information is being collected and will be laid on the Table of the House.

(b) Nil

(c) Manufacture of beer is a low priority industry. Machinery and technology are indigenously available. Normally foreign exchange will not be provided by Government for import of machinery or technology and any such proposal will be considered on merits.

(d) Applications for the grant of Industrial Licence for the manufacture of beer are considered in accordance with the procedure laid down in the Industries (Development and Regulation) Act, 1951 as amended from time to time and the Rules made thereunder.

Soft Drink by Pepsi

414. SHRI BRJ BHUSHAN TIWARI:
Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the quantity of soft drinks Pepsi company has been allowed to produce; and

(b) the extent to which the concentrate and the number of bottling plants have been permitted to be imparted by the company?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) M/s. Pepsi Foods Private Limited have been granted a Letter of Intent for the manufacture of Soft Drink Concentrates for an annual capacity of 20,000 units (One unit produces 1800 cases, each case of 24 services of 225 milli litres each).

(b) The requisite information is being collected and will be laid on the Table of the House.

[English]

Production and Demand of Sugar

415. SHRI PYARE LALKHANDELWAL:
DR. A.K. PATEL:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the estimated demand and production of sugar in the country during the current year;

(b) the steps proposed to be taken to meet the shortfall of sugar in the country, if any during the same period;

(c) whether any new sugar factories were set up which started production of